

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **24.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CA(CAA)/11/CHE/2021
NAME OF PETITIONER : Electralloy Special Steel Castings Pvt Ltd
NAME OF RESPONDENT : Amsteel Castings Pvt Ltd
SECTION : Sec 230-232 Of CA 2013

ORDER

Due to paucity of time, the matter stands adjourned to **19.04.2021**.


(K.NATARAJAN)
Deputy Registrar

MS